COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 212 of 2017

Dated: 3rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NTPC Tamil Nadu Energy Company Limited Appellant(s)

Vs.

A. P. Transmission Corporation Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

<u>ORDER</u>

Issue notice to the Respondents returnable on 14.09.2017. Dasti, in addition, is permitted.

List the matter on <u>14.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd